

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3150
ANSWERED ON:15.03.2011
MUSIC THERAPY IN TIHAR JAIL
Rani Killi Krupa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Tihar Jail has introduced music therapy to fight depression of the inmates;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any study in this regard;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal to introduce such music therapy in all the jails in the country; and
- (f) if so, the details thereof and the time by which it is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) & (b): Yes, Madam. Tihar Jail has recently set-up music rooms in every jail of Delhi. Introduction of music rooms has had a salutary effect on the inmates. Besides giving an outlet for those who are already trained in music or possess music talents, it provides a place where any inmate can learn music. This keeps the inmates occupied and improves their mental health and morale.

(c) to (f): Prison is a State subject under List II of the Seventh Schedule to the Constitution of India. Therefore, Prison administration is primarily the responsibility of the respective State Governments. However, the Government of India has issued an advisory on 8.11.2010 on the best prison practices to all the States/ UTs with a request to consider adopting these best practices being followed by various States/UTs for efficient and effective management of prisons as also for better reformation & rehabilitation of prison inmates.